

### Service Co-operatives

**1073. Shri Gauri Shankar Kakkar:** Will the Minister of Community Development and Cooperation be pleased to state:

(a) the progress of service co-operatives in the States during the last three years;

(b) what has been the impact of service co-operatives on increased agricultural production; and

(c) whether any general assessment of the actual amount of increase in the agricultural produce during the above period in the rural areas in the case of members of service co-operatives has been made?

**The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy):** (a) The progress of primary agricultural credit societies (service societies) is given in the statement is laid on the Table of the House. [Placed in Library. See No. LT-3209/64].

(b) Service co-operatives play a significant role in increasing agricultural production through the supply of not only credit but also production requisites like seeds, fertilisers, insecticides, etc.

(c) No such assessment has been made.

### Cooperative Movement

**1074. Shri Gauri Shankar Kakkar:** Will the Minister of Community Development and Cooperation be pleased to state:

(a) how far the cooperative movement has succeeded in the linking of credit with marketing in the rural areas in the country;

(b) whether the cooperative societies are authorised to enrol middlemen as members by offering them the privileges of cooperative institutions; and

(c) the policy followed in regard to the locating of marketing societies to

help the small growers to route their produce?

**The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy):** (a) So far, only limited progress has been achieved. During the cooperative year ending June, 1963, cooperative marketing and processing societies are reported to have recovered cooperative loans of the order of nearly Rs. 10 crores out of the sale proceeds of agricultural produce of their members.

(b) No. Cooperative marketing societies are not authorised to enrol middlemen as regular members. However, middlemen such as arhatiahs, with whom marketing societies have business dealings in connection with sale of agricultural produce, may be admitted as nominal members, on payment of admission fee, but without holding any shares. Such nominal membership makes the concerned traders liable to arbitration proceedings under cooperative law in case any amounts are recoverable from them in favour of marketing societies. These nominal members are not entitled to the privileges of regular members such as right to vote in the management or right to share in the profits of the societies.

(c) The policy has been to locate marketing societies at centres which are recognised and established mandies or wholesale assembling points. Individual cultivator members deal directly with such societies by carrying their produce to the mandi centres. However, where small growers do not have sufficient marketable surplus to make it worthwhile for them to do so, they can route their produce through village cooperatives which are affiliated to the marketing societies.

### Transport of Elephants by Government Ships

**1075. Shrimati Savitri Nigam:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Forest Department, Andaman Islands,